

**GOVERNMENT OF INDIA  
MINISTRY OF EXTERNAL AFFAIRS**

**LOK SABHA**  
UNSTARRED QUESTION NO.2738  
TO BE ANSWERED ON **04.12.2019**

**DEPORTATION OF INDIANS**

**2738. SHRIMATI SAJDA AHMED:**

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether Mexico has deported over 300 Indian nationals to India;
- (b) if so, the reasons behind this issue;
- (c) whether the Government has data about the Indian migrants illegally scattered across the world; and
- (d) if so, the details thereof and the action taken thereto?

**ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS  
[SHRI V. MURALEEDHARAN]

**(a) & (b)** A total of 311 Indian nationals were deported from Mexico in October 2019, as they had entered Mexico illegally i.e. without any valid travel documents.

**(c) & (d)** The Government comes to know about an Indian migrant staying illegally in any country either when informed by the host Government or when a complaint is made or assistance sought by an individual or his/ her friends or relatives. Many Countries do not share data on illegal migrants in their territories citing privacy laws. Hence, it is not possible for the government to have a database on Indians who have migrated abroad illegally.

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